

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 1930
ANSWERED ON 11.03.2025

E-PANCHAYAT MISSION MODE PROJECT

1930. SMT. ANITA SUBHADARSHINI:
DR. SHIVAJI BANDAPPA KALGE:
SHRI GYANESHWAR PATIL:

Will the Minister of PANCHAYATI RAJ be pleased to State:

- (a) whether the digital infrastructure provided under the e-panchayat Mission Mode Project (MMP) are user-friendly and easily accessible in Gram Panchayats specially located in remote and rural areas in the country, if not, the reasons therefor;
- (b) whether the Government proposes for removing the bottlenecks in e-panchayat Mission Mode project in future and if so, the details thereof;
- (c) the number of Panchayats digitalised under e-Panchayat Mission Mode Project in the country State-wise particularly in Madhya Pradesh;
- (d) whether any time frame has been fixed for digitalization of remaining Panchayats in the country, State-wise particularly in Maharashtra and Madhya Pradesh; and
- (e) the expected improvements in governance and public service delivery through digitization of Panchayats?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S.P. SINGH BAGHEL)

(a) to (e) Under Digital India Programme, the Ministry of Panchayati Raj is implementing e-Panchayat Mission Mode Project (MMP), in all the States/ UTs of the country including Maharashtra and Madhya Pradesh. The aim is to revamp the functioning of Panchayats and to make them more transparent, accountable, and effective. Ministry has launched eGramSwaraj, an accounting application to simplify Panchayat work like planning, accounting, and budgeting.

Ministry has also integrated eGramSwaraj with Public Financial Management System (PFMS) for Gram Panchayats (GPs) to make real-time payments to vendors/service providers. The progress made by States/UTs, including Maharashtra and Madhya Pradesh, under eGramSwaraj for the year 2024-25 is given at **Annexure-I**.

The Ministry is committed to the continuous enhancement of the e-Panchayat Mission Mode Project (MMP). Based on feedback and inputs received from States and Union Territories, necessary modifications are being incorporated into various applications. Additionally, capacity-building initiatives are being undertaken to strengthen digital literacy among Panchayat officials and stakeholders, ensuring effective utilization of digital platforms.

The Ministry has also implemented ServicePlus to enhance digital service delivery at the Panchayat level. This configurable platform enables the rapid rollout of electronic services. This platform facilitates over 3,606 services across 36 States/UTs, streamlining workflows, enhancing transparency, and ensuring efficiency. Further, the Ministry has also introduced the Model Panchayat Citizens' Charter, aligning local actions with the Sustainable Development Goals (SDGs). This framework guides Panchayats in delivering services in a time-bound manner while addressing citizens' grievances effectively. The campaign "Meri Panchayat, Mera Adhikaar – Jan SevaayeinHamaareDwaar," conducted in 2021, reinforced these efforts. So far, 2.15 lakh Gram Panchayats have uploaded their Citizens' Charters, offering 954 services.

Furthermore, to attain the vision of Digital India, the BharatNet project is being implemented by Department of Telecommunications (DoT) in a phased manner to provide broadband connectivity to all Gram Panchayats in the country, including Maharashtra and Madhya Pradesh. So far, out of a total of 2.68 lakh Gram Panchayats/Traditional Local Bodies (TLBs), 2.18 lakh GPs/TLBs have been made service-ready for providing high-speed internet services under the BharatNet project. To further improve digital connectivity, the Amended BharatNet Programme was approved by the Cabinet on 04.08.2023 for the upgradation of the existing network of BharatNet Phase-I and Phase-II and the creation of a network in the remaining Gram Panchayats. BSNL has been nominated as the Project Management Agency.

Digitization of Panchayats is expected to bring significant improvements in governance and public service delivery. Key benefits include increased transparency and accountability in financial transactions, efficient planning and budgeting, seamless digital record-keeping, and improved accessibility to government services for rural citizens. Integration with PFMS ensures timely payments, reducing delays and enhancing financial efficiency. Overall, e-Panchayat MMP is strengthening grassroots democracy and enabling Panchayats to function more effectively as units of local self-governance.

Annexure-I

Annexure referred to in reply to part (a) to (e) of the Lok Sabha Unstarred Question No. 1930 answered on 11.03.2025 regarding 'e-Panchayat Mission Mode Project'.

Adoption of eGramSwaraj at Panchayat level during FY 2024-25

S. No	State Name	Total Number of Village Panchayats & Equivalent	Village Panchayat onboard	Village Panchayats & Equivalent With Online Payment	Total Number of Block Panchayats & Equivalent	Block Panchayat onboard	Block Panchayats With Online Payment	Total Number of Zila Panchayats & Equivalent	Zila Panchayat onboard	Zila Panchayats With Online Payment
1	ANDHRA PRADESH	13328	13296	12970	660	660	642	13	13	13
2	ARUNACHAL PRADESH	2108	2106	222	0	0	0	27	25	8
3	ASSAM	2662	2197	2176	191	191	189	30	29	27
4	BIHAR	8054	8054	8045	534	534	530	38	38	38
5	CHHATTISGARH	11596	11594	11516	146	146	146	27	27	27
6	GOA	191	190	93	0	0	0	2	2	2
7	GUJARAT	14656	14599	13890	248	248	248	33	33	33
8	HARYANA	6226	6222	5914	143	143	134	22	22	22
9	HIMACHAL PRADESH	3615	3614	3540	81	81	81	12	12	12
10	JHARKHAND	4345	4345	4329	264	264	262	24	24	24
11	KARNATAKA	5954	5954	5937	238	232	126	31	31	28

12	KERALA	941	941	941	152	152	152	14	14	14
13	MADHYA PRADESH	23011	23009	22980	313	313	310	52	52	52
14	MAHARASHTRA	27917	27894	26737	351	351	307	34	34	34
15	MANIPUR	3180	161	123	0	0	0	12	6	4
16	MEGHALAYA	6817	0	0	2241	0	0	3	3	0
17	MIZORAM	842	842	832	0	0	0	0	0	0
18	NAGALAND	1289	186	0	0	0	0	0	0	0
19	ODISHA	6794	6794	6793	314	314	314	30	30	30
20	PUNJAB	13237	13222	9775	152	151	114	22	22	19
21	RAJASTHAN	11211	11207	10837	361	353	351	33	33	33
22	SIKKIM	199	199	195	0	0	0	6	6	6
23	TAMIL NADU	12525	12525	12519	388	388	388	36	36	36
24	TELANGANA	12991	12768	12636	572	540	508	32	32	32
25	TRIPURA	1194	1185	1174	75	75	75	9	9	9
26	UTTARAKHAND	7795	7794	7743	95	95	95	13	13	13
27	UTTAR PRADESH	57691	57691	57609	826	826	818	75	75	75
28	WEST BENGAL	3339	3339	3338	345	345	345	22	21	21
Total		263708	251928	242864	8690	6402	6135	652	642	612
